

Member means by bogus companies is not quite clear. Section 11 of the Companies Act prohibits the functioning for gainful business of any association or partnership consisting of more than a certain number of persons, unless it is registered as a company. If in respect of registered companies, it appears either from complaints received or from a scrutiny of the documents, filed with the Register of Companies, that their affairs are being carried on in fraud of creditors or other persons dealing with them or otherwise for any fraudulent or unlawful purpose, such action, as is permissible under the Companies Act, is always taken.

बजट में व्यवस्था

\*३६७. { श्री साहोवालालः  
श्री क० भे० मालवीयः

क्या योजना मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि पुनर्गठन मध्य प्रदेश के निर्माण से पहले मध्य भारत, भोपाल, विन्ध्य प्रदेश और महाकोशल राज्यों के लिये दूसरी पंचवर्षीय योजना के लिये अलग-अलग बजट बनाये गये थे ;

(ख) यदि हां, तो क्या मध्य प्रदेश के निर्माण के बाद दूसरी पंचवर्षीय योजना के कार्य उक्त बजटों के अनुसार किये जा रहे हैं; और

(ग) यदि नहीं, तो इस के क्या कारण हैं ?

योजना उपमंत्री (श्री इया० नं० विद्य):  
(क) व (ख). जी, हां ।

(ग) प्रश्न ही नहीं उठता ।

Export of Mica

\*398. { श्री राजेंद्रा सिंहः  
श्री नागि रेड्डीः  
श्री रामामः  
श्री पंगार्करः

Will the Minister of Commerce and Industry be pleased to lay a statement showing:

(a) the quantity and value of mica exported during the last ten years; and

(b) the steps, if any, Government propose to take to promote further exports of mica?

The Deputy Minister of Commerce and Industry (Shri Satish Chandra):  
(a) and (b). A statement is laid on the Table of the House. [See Appendix I, annexure No 105.]

Recovery of Loans from Displaced Persons from East Pakistan

\*399. { श्री सुबोध हंसदाः  
श्री एस. सी. सामन्ताः  
श्री ए. सी. माजीः

Will the Minister of Rehabilitation and Minority Affairs be pleased to state:

(a) what steps Government have taken to recover loans advanced to displaced persons from East Pakistan, who have either gone to Pakistan or have gone underground;

(b) what is the total amount involved;

(c) whether the recovery of loans from other displaced persons has made any progress; and

(d) if so, the total amount recovered from them up-to-date?

The Minister of Rehabilitation and Minority Affairs (Shri Mehr Chand Khanna): (a) to (d). Separate figures about the amount of loans due from displaced loanees from East Pakistan who may be untraceable or may have returned to East Pakistan are not